

GOVERNMENT OF INDIA  
MINISTRY OF POWER

RAJYA SABHA  
UNSTARRED QUESTION NO.1735  
TO BE ANSWERED ON 09.03.2021

**FINALISATION OF STANDARD BIDDING DOCUMENTS (SBD)  
FOR UMPP IN ODISHA**

**1735. SHRI BHASKAR RAO NEKKANTI:**

Will the Minister of **POWER**  
be pleased to state:

- (a) whether the Ministry is aware that to date about ₹350 Crore has been contributed by the State Government of Odisha for the Ultra Mega Power Projects (UMPP) at Bedabahal if so, the details thereof;
- (b) whether it is a fact that the State Government of Odisha had submitted its views/feedback on the Standard Bidding Document (SBD) if so, the details thereof; and
- (c) the progress of the bidding process of Bedabahal UMPP?

**A N S W E R**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

**(a) :** So far, Government of Odisha had contributed around Rs.414 Crore towards Ultra Mega Power Project (UMPP) at Bedabahal, which includes Commitment Advance, cost of private land, Government land, charges for keeping safe custody of land and Miscellaneous expenses etc.

**(b) :** Yes, Sir. Government of Odisha had submitted its views/feedback on Standard Bidding Documents (SBDs) covering issues of land, performance test, determination of capacity, transmission system, normative availability and other aspects of SBDs.

**(c) :** Ministry of Power had constituted an Expert Committee for revising the Guidelines and Standard Bidding Documents (SBDs) for UMPPs. The Expert Committee has submitted the Draft Guidelines and SBDs which is under consideration in Ministry of Power. The bidding process for Odisha UMPP would be initiated after finalization of Guidelines and SBDs and transfer of coal block land and re-allocation of coal block in favour of Infra Special Purpose Vehicle (SPV).

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